

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P. No. 588 of 2021

Bhagwan Lal Mahli @ Bhagwan Lal Mahali Petitioner
-- Versus --
The State of Jharkhand and Anr. Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner :- Mr. Krishna Murari, Advocate
For the State :- Mrs. Priya Shrestha, Spl.PP

4/09.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter appear on 20.09.2021.

(Sanjay Kumar Dwivedi, J)

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